NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 327/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Padarsh Pharmaceuticals Pvt.Ltd.

V/s.

Health Secure (India) Pvt.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

17 Shivangi

Advocate.

<u>ORDER</u>

TCP No. 327/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

RSV PRAKASH KIIMAR

Member (Judicial)